

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:157
ANSWERED ON:14.07.2009
ALLOCATION AND OFFTAKE OF FOODGRAINS
Munda Shri Arjun ;Singh Shri Pashupati Nath

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of allocation and offtake of commodities including foodgrains and kerosene under various schemes of the Ministry during each of the last three years including Bihar, Jharkhand and Rajasthan, commodity, year and State-wise;
- (b) whether the allocation for some of the States including Kerala and Karnataka has been reduced recently;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether any request has been received from the States for restoration/increase in allocation;
- (e) if so, the details thereof and the reaction of the Union Government thereto; and
- (f) the details of the monitoring committees constituted for monitoring the distribution of foodgrains under the Public Distribution System?

Answer

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION(SHRI SHARAD PAWAR)

(a), (b), (c), (d), (e) & (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF THE STARRED QUESTION NO.157 DUE FOR ANSWER ON 14.07.2009 IN THE LOK SABHA.

(a),(b),(c),(d),(e)&(f): Allocations of food grains under the Targeted Public Distribution System (TPDS) are made for Below Poverty Line (BPL) families including Antyodaya Anna Yojana (AAY) families, on the basis of 1993-94 poverty estimates of the Planning Commission projected on the population estimates of Registrar General of India as on 1.3.2000 or the number of such eligible families actually identified and ration cards issued to them by State/UT Government, whichever is less. Accordingly, allocations of food grains for AAY and BPL categories are made @ 35 kg. per family per month for all accepted number of 6.52 crore families in the country.

Allocations under APL category are made depending upon the availability of stocks of food grains in Central Pool and past offtake. Presently, these allocations range between 10 kg and 35 kg per family per month in different States/UTs. State-wise details of allocations and offtake of food grains (wheat and rice) under TPDS for the last three years are at Annex-I.

There has been no reduction in allocations of foodgrains to Karnataka and Kerala recently. However, requests have been received from 28 State/UT Governments for increase of allocations under TPDS. Considering these requests and availability of stocks in the Central Pool, Government has made additional allocations.

Allocation of PDS Kerosene (SKO) is made by the Government to different States/UTs on a quarterly basis for distribution under TPDS for cooking and illumination only. The scale of distribution of PDS SKO per card holder varies from State to State. Except Himachal Pradesh, Delhi and UT of Chandigarh, there has been no reduction in the TPDS quota of SKO of other States after 2004-05. State-wise details of TPDS SKO allocated and offtake during the last three years are at Annex II.

Requests have been received from various State/UT Governments for increasing the SKO allocation. It has been decided 'in principle' to restrict subsidy on TPDS Kerosene to BPL families only. In case of urgent need during natural calamities, however, requests of State/UT Governments for additional allocations are considered.

For monitoring functioning of TPDS, the Government has issued a model Citizens' Charter under which vigilance committees are constituted by the State/UT Governments at Fair Price Shops/Panchayat/Municipal Ward/ Block/Taluk/District/State levels with members from Government, Social and Consumer organizations, local bodies, etc. Monthly certification of delivery of TPDS commodities to ration card holders has also been prescribed.